

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :37

CA NO. 220/2019 IN
CP NO. (IB)322/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : MRS. ANITA NIRULA & ANR V/S M/S PIYUSH SHELTERS INDIA PVT LTD

SECTION : 45 & 66 IBC

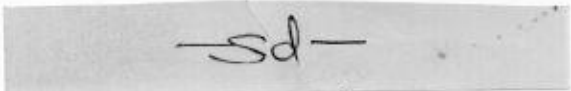
PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT/ RP : DR. RAM KUMAR MISHRA, PCMA ALONG WITH MS. BABITA JAIN, ADV.

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The matter was taken up today through Video Conferencing.

In view of the order passed in CA NO.371/2019 IN CP NO.(IB)322/ALD/2018, the present application is dismissed as having become infructuous.

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JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Dated : 14.07.2021

Typed by :
Kavya Prakash Srivastava
(Stenographer)